

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2811

ANSWERED ON:12.12.2005

BONDED CHILD LABOUR

Khan Shri Mohammad Tahir;Munshiram Shri ;Rawat Shri Ashok Kumar;Shiwankar Shri Maha Deo Rao

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Non-Governmental Organizations (NGOs) have made assessment in regard to increase in number of child labourers in some districts of Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether the Union Government has identified the Units in those districts where bonded labourers and child labourers are working;
- (d) the name of such industrial units in which child labourers are working; and
- (e) the steps being taken by the Government in this regard?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a): No, Sir. Government is not aware of any such assessment made by the NGOs.

(b): Does not arise.

(c): Under the Scheme of National Child Labour Projects (NCLP), Survey is conducted in the identified districts to find out the number of children working in the hazardous occupations/processes. The Unit-wise data is not maintained by the Ministry.

(d): Does not arise.

(e): National Child Labour Projects (NCLPs) Scheme is being implemented by the Government in 250 districts of the country for the elimination of child labour. Under the Scheme, children working in hazardous occupations/processes are withdrawn from work and put into special schools to be finally mainstreamed into the regular education system. In the special schools, there is a provision for formal/non-formal education, vocational training, stipend, nutrition, health-care etc.